

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4821

ANSWERED ON:12.08.2014

DEPLOYMENT OF CAPF

Gaddigoudar Shri Parvatagouda Chandanagouda;Jena Shri Rabindra Kumar;Raghavan Shri M. K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of increase in naxal activities in some of the States like Kerala and its adjoining areas;
- (b) if so, the details of such cases reported during the current year along with the reasons therefor;
- (c) whether the naxal affected States particularly Odisha have requested the Government for more deployment of Central Armed Police Force including gazetted officers in their States;
- (d) if so, the details thereof and the response of the Government thereto; and
- (e) the measures taken by the Government to check the spread of naxalism in new areas of the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): It is a fact that the CPI(Maoist) is making efforts to strengthen its influence in South India, particularly on the tri-junction of Tamil Nadu, Kerala and Karnataka. Their plans include creating a base on the border of Kerala and Karnataka. The CPI(Maoist) cadres, active in the Wayanad district of Kerala, have also been known to engage in efforts aimed at establishing a forest route from Wayanad district to Mysore district of Karnataka. However, despite these activities, the CPI(Maoist) has not been able to establish themselves in these areas.

In the current year (up to 15th July 2014), only one incident of LWE violence with no loss of life has been reported from all the three states of Kerala, Karnataka and Tamil Nadu.

(c) & (d): Yes, Madam. Requests for additional battalion of Central Armed Police Forces (CAPFs) and services of officers of CAPFs are received from the State Governments from time to time which are considered keeping in view the requirements projected by the state as well as demands of other LWE affected states, availability of force and security situation in the particular state.

The State Government of Odisha has demanded an additional battalion of the CAPF for deployment in Odisha and has also requested for officers from CAPFs.

(e): The Central Government has a four pronged strategy to tackle LWE insurgency - Security Related Measures; Development Related Measures; Ensuring Rights & Entitlements of Local Communities and Public Perception Management, wherein it supplements the efforts of the State Governments over a wide range of schemes and measures.

In security related interventions, apart from directly deploying Central Armed Police Forces (CAPFs), the Government of India provides assistance for capacity building of the states through schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme(SIS), the Construction/ Strengthening of Fortified Police Stations Scheme etc. In addition, other security related interventions include providing helicopters to States, setting up of Counter Insurgency and Anti Terrorism (CIAT) schools, assistance to raise India Reserve Battalions (IRB), modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme) etc.

On the development front, the Central Government is implementing special schemes for LWE affected areas like the Additional Central Assistance (ACA) Scheme (in place of old Integrated Action Plan), the Road Requirement Plan-I (RRP-I) etc.

To ensure Rights & Entitlements of local communities, the Central Government has enacted the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 to recognise and vest the forest rights and occupation in forest land in forest dwelling scheduled tribes and other traditional forest dwellers, who have been residing in such forests for generations, but whose rights could not be recorded. The Rules were notified on 01.01.2008 have been further amended on 06.09.2012 to ensure better implementation. The Ministry of Tribal Affairs have also issued comprehensive guidelines on 12.07.2012 on issues relating to implementation of the Act.

Under Public Perception Management, the Central Government is implementing the Media Plan to convey the Government's view to the people of LWE affected areas through the Media.

It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance are the effective instrumentalities to combat LWE insurgency in the long-term.